

**PART III**  
**GOVERNMENT OF PUNJAB**  
**DEPARTMENT OF TOURISM AND CULTURAL AFFAIRS**  
**NOTIFICATION**

The 11th February, 2016

**No.S.O.10/P.A.20/1964/S.4/2016.**—With reference to the Government of Punjab, Department of Tourism and Cultural Affairs, Notification No. S.O.43/P.A.20/1964/S.4/2015, dated the 7th September, 2015, and in exercise of the powers conferred by subsection (3) of section 4 of The Punjab Ancient and Historical Monuments and Archaeological Sites and Remains Act, 1964 (Punjab Act No. 20 of 1964), and all other powers enabling him in this behalf, the Governor of Punjab is pleased to declare the building as specified in the Schedule given below, to be a protected monument, namely;—

**SCHEDULE**

Sr. No.	District	Tehsil	Locality	Name of Monument/ Site	Revenue Plot No. to be included under protection	Area	Boundaries	Ownership	Under which Possession ship
1	2	3	4	5	6	7	8	9	10
1.	Fatehgarh Sahib	Fatehgarh Sahib	Sirhind to Bassi Pathana Road	Ancient Mughal Bridges No. 1, 2 & 3	Hadbast No. 125, Khevat No. 860/816, Khatuni No. 1170, Khasra No. 120 & 121/1	Kanal-Marla 8 - 15 Total 8 - 15	In east and west side Sirhind Choe, North side road to Bassi Pathana, South side road to Sirhind City	Provincial Government	Public Works Department

**ANJALI BHAWRA,**  
Principal Secretary to Government of Punjab,  
Department of Tourism and Cultural Affairs.